

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET



COURT NO. : 1
16.12.2020
M.A./350/178/2020
O.A./350/1571/2019
M.A./350/921/2019
(FIXING A DATE FOR HEARING)
ITEM NO:104
FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

METRO RAILWAY & OTHERS
-V/S-
AMARJEET KUMAR CHOWDHURY

MS S CHOWDHURY

MS A SARKAR

Notes of The Registry	Order of The Tribunal
	Ld. Counsel for both sides are present. M.A. 178 of 2020 filed for fixing a date for hearing, is disposed of. List this matter on 19.01.2021. Interim order, if any, to continue till the next date of listing. (BIDISHA BANERJEE) MEMBER (J) DRH